

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3458
ANSWERED ON:18.03.2015
QUOTA FOR MINORITIES
Patil Shri Kapil Moreshwar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government proposes to reserve certain posts of Government jobs as religious quota for the Muslims, Christians and other minorities; and

(b) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): The Government vide Department of Personnel and Training's O.M. No. 41018/2/2011- Estt.(Res.) dated 22/12/2011 had carved out a sub-quota of 4.5% for Minorities from within the 27% reservation available for Other Backward Classes (OBCs). The sub-quota was applicable only to those Minorities who were included in the Central List of OBCs.

Subsequently, the High Court of judicature at Hyderabad quashed these instructions. A Special Leave Petition (SLP) has been filed by Ministry of Human Resource Development in the Hon'ble Supreme Court against the order passed by the High Court. The matter is sub-judice.